

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) The various steps that have been taken include the following:

- (i) Integration of environmental considerations in the formulation of development programmes through the exercises of environmental impact assessment, right from the planning stage;
 - (ii) Cost benefit analysis including long term effect on environmental resources and life support systems;
 - (iii) Incentives for resource conservation pollution control, waste minimisation, recycling and reuse of waste; and
 - (iv) Education and training programmes for increasing public awareness and creation of professional capabilities for integration of environmental concerns in the development programmes of various sectors.
- (c) Does not arise.

Training of Staff Working in Zoos, National Parks, Sanctuaries

7359. SHRIMATI VASUNDHARA RAJE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the staff working in different Zoos, National Parks and Sanctuaries are not trained adequately to look after the animals, birds and other species;

(b) if so, the steps taken to provide proper training to those staff;

(c) whether any training centres are proposed to be set up for this purpose; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (d). While there has been no organised effort to provide formal training to the subordinate staff posted in the Zoos, they acquire the skills in handling and managing the Zoo animals, which is their main responsibility, while working on the job. Wildlife Institute of India has, however, been organising some Capsule Courses for the Zoo managers.

The management of National Park and Sanctuaries, on the other hand, requires skills in the management of entire ecosystem. This needs multi-disciplinary skills and, therefore, require staff having training and expertise both in management of the habitat and in management of wild animals.

The Wildlife Institute of India organises a 3 month Certificate Course for Forest Rangers, 9 months Diploma Course for the Assistant Conservator of Forests/Dy. Conservator of Forests and Capsule Courses for senior officers. The officers so trained by the Wildlife Institute of India, while functioning as managers of various national parks and sanctuaries, impart on the job training to the subordinate staff on basic principles of wild Life management.

The State Governments have also been requested to organise formal training for the subordinate staff.

Residential Schools for Backward Classes

7360. SHRI G.M.C. BALAYOGI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Union Government propose to set up any Residential Schools for the Backward Classes students;

(b) if so, the details thereof and the time by which these are likely to be set up;

(c) whether the Union Government have also formulated any scheme for providing better education to them during 1992-93; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (d). The Ministry of Human Resource Development has no scheme of opening of schools specifically for Backward Classes. However, in order to provide good quality education to the talented children predominately from the rural areas, Government of India have so far established 275 Navodaya Vidyalayas. Reservation of seats in favour of children belonging to the Scheduled Castes and scheduled Tribes is provided in proportion to their population in the concerned district, provided that in no district such reservation is less than the national average.

Besides, the Ministry of Welfare have introduced a centrally sponsored scheme for establishment of Ashram Schools for tribal sub-plan areas from the year 1990-91.

Both the schemes will continue during 1992-93.

[Translation]

Alleged Unauthorised Sale of Manitol

7361. SHRI PIUS TIRKEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government's attention

has been drawn to the news item captioned 'Ashuddhi-yon ke bavjood bik rahi hai Manitol' appearing in 'Dainik Jagran' (New Delhi edition) dated February 5, 1992.

(b) if so, the details thereof;

(c) the action taken or proposed to be taken in this regard;

(d) the details of its distributors in various parts of the country and the name of the company manufacturing the said medicine; and

(e) when the company was licenced and its annual production?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) Yes, Sir.

(b) and (c). As per the information available, the Drug control machinery of the Government of Uttar Pradesh had inspected the premises of M/s. Paras Ram Deep Chand, Kanpur, and M/s. Rajiv Agencies, Kanpur, and had taken two samples of Injection Manitol 065 A lot Batch No. 1782, manufactured by M/s. Shree Krishna Keshav Laboratories Ltd., Ahmedabad, for testing. Both the samples have been reported to be of standard quality by the Government Analyst, Uttar Pradesh.

(d) and (e). As per the available information, the distributors of the manufactures, M/s. Shree Krishna Keshav Laboratories Ltd., Ahmedabad, are:

- (i) M/s. Mansarover Enterprises, 20-21, Lawrence Road, First Floor, Amritsar (Punjab)
- (ii) M/s. Garg Apartments, Pvt. Ltd., Gopi Nath Puram, Shukla Ganj, Dist Unnao (U.P.)